

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - IV

ITEM No. 412  
CP(CAA) /63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited  
And  
Jasch Gauging Technologies Limited

Applicant

Order under Section 230-232

Order delivered on 15.12.2022

Coram:

**SHRI PRAVEEN GUPTA,**  
**HON'BLE MEMBER (JUDICIAL)**  
**SHRI K.K.SINGH,**  
**HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :  
For the Respondent :  
For the OL : Adv. Hemlata Rawat  
For the RD : Adv. Shankari Mishra  
For Income Tax Deptt. : Mr. Zoheb Hossain, Sr.Standing Counsel  
Mr. Parth Semwal & Mr. Vipul Agrawal,  
Jr. Standing Counsel for Revenue

ORDER

No one appears for the petitioner at the time of virtual hearing.

List the matter on 02.02.2023.

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**K.K.SINGH**  
**MEMBER (TECHNICAL)**

Barkha

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**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**